

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CP-162 (ND)/2017

IN THE MATTER OF:

Royal Caterers Private Ltd.

.... PETITIONER

SECTION :

Under Section 252

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : -

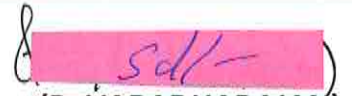
For the Respondent : -

ORDER

Learned Counsel for the petitioner is present. Ld. Representative on behalf of the ROC/RD seeks some time to file the objections /reply in relation to the petition.

For the said purpose, six weeks time is granted.

Post the matter on 27.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.8.2017